

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2922
ANSWERED ON:26.11.2010
CLEAN ENERGY PROJECT
Reddy Shri Magunta Srinivasulu

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is looking at clean energy projects as a viable business proposition;
- (b) if so, the details thereof;
- (c) the steps being taken in this direction in the Eleventh Five Year Plan; and
- (d) the funds released and spent in this regard during the last three years and the current year yearwise and State –wise?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b)&(c): Clean energy projects could be in either the conventional or the renewable energy sector. As far as the latter is concerned, the Government is actively promoting the setting up of various types of renewable energy projects in the country in the Eleventh Five Year Plan with mainly private investment and has taken several steps and measures to make private investment in such projects a viable business proposition. These include the following:

- # Fiscal and financial incentives, such as, capital/ interest subsidies, accelerated depreciation, nil/ concessional excise and customs duties;
- # Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources taking into account local factors
- # Preferential tariff for grid interactive renewable power in most potential States
- # Normative guidelines by CERC for fixation of such preferential tariffs.
- # Generation Based Incentives Scheme for Wind Power to attract private investment by Independent Power Producers not availing Accelerated Depreciation benefit.
- # Jawaharlal Nehru National Solar Mission initiated recently to give a boost to deployment of solar energy systems, solar photovoltaic as well as solar thermal.

(d): State-wise details of funds provided for various renewable energy programmes during the last three years and current year (as on 30.06.2010) of the 11th plan period, are given in Annexure.

Annexure

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.2922 for 26.11.2010 regarding Clean Energy Project

State-wise details of funds provided for various renewable energy programmes during the last three years i.e. 2007-08, 2008-09, 2009-2010 and current year 2010-11 (upto 30.06.2010)

(Rs. In Crore)

S.No. State / UT 2007-08 2008-09 2009-10 2010-11

1 A & N	0.00	0.02	0.02	
2 ANDHRA PRA.	17.90	18.89	14.22	4.11
3 ARUNACHAL PRA.	13.44	16.41	53.67	34.73
4 ASSAM	78.84	29.01	23.29	0.05
5 BIHAR	5.27	3.85	3.99	2.84
6 CHANDIGARH	3.24	0.04	24.12	3.77
7 DADRA & NAGAR HAVELI	0.00	0.03		
8 DAMAN & DIU	0.00	0.01		
9 DELHI	43.82	41.31	37.86	10.89
10 GOA	0.44	2.02	0.55	0.17
11 GUJARAT	9.79	6.15	12.89	0.29
12 HARYANA	5.68	8.10	2.63	0.95

13	HIMACHAL PRA	2.51	16.77	7.21	4.91
14	J & K	8.33	18.27	10.49	19.82
15	KARNATAKA	8.68	22.39	21.74	6.10
16	KERALA	1.02	6.64	4.66	4.72
17	MADHYA PRA	10.65	9.56	19.26	2.49
18	MAHARASHTRA	48.95	40.72	65.92	40.25
19	LAKSHADWEEP	0.00	0.19		
20	MANIPUR	3.03	9.07	2.09	0.02
21	MEGHALAYA	6.47	2.90	3.19	3.54
22	MIZORAM	7.70	0.97	1.62	0.26
23	NAGALAND	3.39	2.89	0.62	1.18
24	ORISSA	5.86	6.49	21.62	5.76
25	PUDUCHERRY	0.13	0.13	0.21	
26	PUNJAB	4.97	12.63	9.49	
27	RAJASTHAN	13.56	0.69	13.63	26.27
28	SIKKIM	14.10	8.01	5.41	1.52
29	TAMIL NADU	5.29	11.91	18.72	3.83
30	TRIPURA	10.51	12.21	11.92	0.52
31	UTTAR PRADESH	12.19	11.61	24.20	12.47
32	WEST BENGAL	15.24	14.29	36.22	20.67
33	CHHATTISGARH	9.22	15.88	21.51	6.46
34	JHARKHAND	14.22	10.24	7.40	0.09
35	UTTARAKHAND	8.70	15.66	19.94	1.11
	TOTAL	393.15	375.96	500.26	219.79